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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Notification No. 15/2015-2020
New Delhi, dated the 5th July, 2017

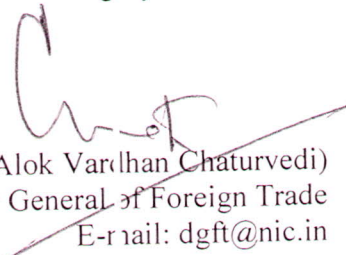
Subject: Export Policy of Sandalwood.

5.0.(E) In exercise of the powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992), as amended, read with paragraph 1.0.1 and 2.01 of the Foreign Trade Policy (FTP), 2015-2020, the Central Government hereby makes the following amendments in Notification No. 37/2015-2020 dated 27.01.2017 on export policy of Sandalwood oil at Sl. No. 185, Chapter 44 of ITC(HS) Classification - Schedule 2 (Export Policy), with immediate effect:

Sl. No.	Tariff Item HS Code	Unit	Item Description	Existing Export Policy	Revised Export Policy	Policy Condition
185	3301 29 37	Kg	Sandalwood oil	Free	Restricted	Export permitted under license.

2. Effect of this notification:

Export of Sandalwood oil has been moved from 'Free' to 'Restricted' category.


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